

Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.2487/2004

Hon'ble Mr.Justice V.S. Aggarwal, Chairman Hon'ble Mr.S.A. Singh, Member(A)

New Delhi, this the 11th day of October, 2004

Shri H.B. Nirwal, S/o Shri Ramanand, R/o House No.WZ-781, Naraina Village, New Delhi-28

....Applicant

(By Advocate: Shri R.M. Sharma)

Versus

The Managing Director, National Seeds Corporation Ltd., Beej Bhawan, Pusa Complex, New Delhi

....Respondents

Order(Oral)

Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant does not press the present petition and states that he may be permitted to file a Civil Writ Petition as this Tribunal does not have jurisdiction to deal with the matter.

Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

Member(A)

/dkm/